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CENTRAL ADMINISTRATIVE TRIBUNAL:HYDERABAD BENCH:HYDERABAD
AT HYDERABAD.

OA 773 of 1994.

Dated: 5.7.1994.

Between:-

B.S.S.Pillai ... Applicant

And

1. The Chief Engineer, Headquarters Southern Command Pune, 411 011.
2. The Chief Engineer, R & D, Picket Secunderabad-500 003.

... Respondents.

Counsel for the Applicant : Mr. P. Bhaskar, Advocate
Counsel for the Respondents : Mr. N. V. Ramana, Addl. CGSC.

CORAM:

Hon'ble Mr. Justice V. Neeladri Rao, Vice-Chairman

Hon'ble Shri R. Rangarajan, Administrative Member.

The Hon'ble Tribunal made the following order:-

Post it day after i.e; 7-7-1994. It is submitted for the respondents that the applicant will not be relieved until further orders.

Ansari
6794

Qmto

Copy to:

1. The Chief Engineer, Headquarters Southern Command Pune-411 001.
2. The Chief Engineer, R & D, Picket, Secunderabad-500 003.
3. One copy to Mr. P. Bhaskar, Gandhinggar, New Bakaram, Hyd-380
4. One copy to Mr. N. V. Ramana, Addl. CGSC, CAT, Hyd.
5. One spare.

kku.

D. H. Bhagat

04.773/94
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
HYDERABAD BENCH:
HYDERABAD.

THE HON'BLE MR.JUSTICE V.NEELADRI RAO
VICE CHAIRMAN

And

THE HON'BLE MR.R.RANGARAJAN: MEMBER(ADMN.)

Date: 5.7.1994

M.A.No./R.A./C.P.

O.A.No. 568/94 773/94

Admitted and Interim Directions
Issued.

Dismissed.

Allowed.

Disposed of with directions.

No order as to costs.

No Specie

Parthi
Parthi 7-7-94

